

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 619
70/241- 242/ND/2022**

**IN THE MATTER OF:
Ms. Minakshi Barthwal**

...APPLICANT

Vs.

M/s. M&H Admission Overseas Pvt. Ltd. and Anr.

...RESPONDENT

**Section
U/s 241-242**

**Order delivered on 02.12.2022
(Virtual Hearing)**

Coram:

**SHRI P.S.N PRASAD, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Applicant :
For the Respondent :**

ORDER

Due to paucity of time, matter is adjourned to **06.01.2023**.


(COURT OFFICER)